







1.) Please note that difference in the claims submission and admission arises due to non receipt of documents i.e. payments proofs or other relevant documents or difference in the calculation of the interest

2.) Interest is calculated @ 8% p.a. simple interest in case the homebuyers who have not provided complete documents

3.) Serial No 183 & 184 have been removed as the same is duplicate with S.no 200

3.1) Serial no. 94 removed as the same is duplicate with S.no 44

4) Several claimants have claimed interest @12% P.A. (relying upon the NCDRC order), the RP has considered the same accordingly.

5.) Discrepancy E-mails were sent to the homebuyers however, no substantial documents were received. Hence, the same is rejected.

7) No amount has been changed wrt the claims of the Financial Creditors in a class, only the Name of the Creditor has changed wherein the Assignment of Debt has taken place.